

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-308**  
IB-297/ND/2020

**IN THE MATTER OF:**

M/s Deepika Foods and Resorts Pvt Ltd

....Applicant

**Vs**

M/s Parvir Infrastructrues Pvt Ltd

....Respondent

**SECTION**

U/s 9 of IBC Code,2016

Order delivered on 18.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Matter has been adjourned to 15.04.2020.

SD/-

(K.K. VOHRA)  
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)